

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **25.07.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Sri Ambey Investments
Vs
Power Car India Pvt Ltd

MAIN PETITION NUMBER : IBA/454/2020
(IA/MA) APPLICATION NUMBERS

IA(Pro.Rep)/22(CHE)/2024

ORDER

Present: Mr. V.Manivannan, Ld. Counsel for Applicant/Liquidator.

This Application has been filed to place on record the 4th progress report till 30.06.2024.

It is stated that sale has taken place. Very shortly the Liquidator will be filing an application for dissolution.

The report is taken on record, subject to all just exceptions.

IA(Pro.Rep)/22(CHE)/2024 is **disposed of**.

-sd-

**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**